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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ FAO(OS) 232/2019

ABHA GUPTA Appellant

Through: Mr.Sahil Talwar, Advocate.

versus

RAVINDRA KUMAR GUPTA & ORS Respondents

Through: None.

CORAM:

JUSTICE S.MURALIDHAR
JUSTICE TALWANT SINGH

ORDER

% 22.11.2019

C.M.No.50141/2019 (exemption)

1. Allowed, subject to all just exceptions.

C.M.No.50142/2019 (delay)

2. For the reasons stated in the application, the delay in filing and filing the appeal is condoned. The application is allowed.

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- 3. Notice.
- 4. List on 18th February, 2020.

S.MURALIDHAR, J.

TALWANT SINGH, J.

NOVEMBER 22, 2019/mr